

MR. SPEAKER: We are getting the facts.

श्री मनोराम बागड़ी : 222 का ही एक और है। मैं आप का और सदन का गलत समय नहीं लेता। लेकिन इस को गंभीरता से सोचें, जिस तरीके से सारे सदन ने पास किया अब उसी तरीके से . . .

अध्यक्ष महोदय : वह तो आ गया। राम विलास पासवान जी का ले लिया।

श्री मनोराम बागड़ी : आप एक मिनट सुन लीजिए। आज दिल्ली में अगर लोग आकर बवण्डर करें . . . (व्यवधान)।

अध्यक्ष महोदय : वह सुन लिया मैंने।

श्री मनोराम बागड़ी : मैं आप के माध्यम से कह रहा हूँ। आप मेरी बात सुन लें कि इसके क्या नतीजे निकल सकते हैं। (व्यवधान) आज वह अंडंगवाज आए हुए हैं, उन मेम्बरों के खिलाफ ऐक्शन भी ले सकते हैं। . . . (व्यवधान) . . .

MR. SPEAKER : Please sit down. I will allow Mr. Mehta now. You are taking Mr. Mehta's time.

श्री 0 अजित कुमार मेहता (समस्तीपुर) : अध्यक्ष महोदय, मैं आपका ध्यान दिल्ली में 29 दिन से चल रहे . . . (व्यवधान)

MR. SPEAKER : Shri Vasant Sathe.

12.15 hrs.

PAPERS LAID ON THE TABLE  
NEWSPRINT ALLOCATION POLICY  
1981-82

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): I beg to lay on the Table a copy of Public Notice No. 1-PR-NP/81 (Hindi and English versions) dated the 28th April, 1981 containing 767 LS—8.

the Newsprint Allocation Policy for the year 1981-82. [Placed in Library. See No. LT-2431/81].

REASONS FOR NOT LAYING ANNUAL REPORT OF PETROFILS COOPERATIVE LTD. FOR 1979-80.

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI) : I beg to lay on the Table a statement (Hindi and English versions) explaining reasons for not laying the Annual Report of the Petrofils Cooperative Limited for the year 1979-80 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library. See No. LT-2432/81.]

Reports of Comptroller and Auditor General of India re. Union Government (Defence Services), 1979-80 and Union Government (Commercial) Part IV, 1980 and Appropriation Accounts of Defence Services for 1979-80 with Commercial Appendix.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT) : I beg to lay on the Table :—

(1) A copy each of the following Reports (Hindi and English versions) under article 151(1) of the Constitution :—

(i) Report of the Comptroller and Auditor General of India for the year 1979-80, Union Government (Defence Services). [Placed in Library. See No. LT-2433/81]

(ii) Report of the Comptroller and Auditor General of India for the year 1980—Union Government (Commercial)—Part IV—Resume of the Company Auditors' Reports and comments on accounts of Government Companies. [Placed in Library. See No. LT-2434/81]

(2) A copy of the Appropriation Accounts of the Defence Services for the year 1979-80 and Commercial Appendix thereto (Hindi and English versions). [Placed in Library. See No. LT-2435/81].